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O.A. No.200/2008

ORDER DATED 7th OF SEPTEMBER, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER(A)

&

HON'BLE MR. A.K. PATNAIK, MEMBER(J)

Neither the applicant nor his Counsel is present. It is seen from the record that on most of the occasions neither the applicant nor his Counsel was present. In view of the above, we are constrained to assume that neither the applicant nor his Counsel is interested in prosecuting this case. Hence, this O.A. is dismissed for default.

Sri B.K. Mohapatra, Ld. A.S.C. is present and heard. *Inform the party.*

Al
MEMBER(J)

Chap
MEMBER(A)

Copies of order
dt. 7.9.11 issued
to Counsel for
both sides.

12-9-11

S.O.

13/9/11